

Irrigation Projects of Andhra Pradesh Pending with Union Government

422. SHRI P. NARSA REDDY: Will the Minister of WATER RESOURCES be pleased to state:

(a) whether some irrigation projects of Andhra Pradesh are pending with Union Government for clearance;

(b) if so, the reasons therefor; and

(c) the steps taken by Union Government in this regard?

THE MINISTER OF STATE OF THE MINISTRY OF WATER RESOURCES (SHRI MANUBHAI KOTADIA): (a) to (c). Out of the 3 Major and 3 Medium Projects with the Union Government, one major project, namely, Jurala has been found acceptable by the Advisory Committee subject to the State Government's obtaining clearance from environmental and forest angles among others. Two major projects, namely, Telugu Ganga and Vamsadhara Stage-II, though techno-economically appraised, need resolution of inter-State issues. For the remaining three medium projects, the State Government is to comply with the observations of Central Appraising Agencies and also obtain the forest clearances.

National Housing Policy

423. SHRI P. NARSA REDDY:
SHRI K.S. RAO:
SHRI KUSUMA KRISHNA MURTHY:
SHRI SRIKANTHA DATTA
NARASIMHA RAJA
WADIYAR:
SHRI HARISH PAL:

Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) whether Government have finalised the new National Housing Policy;

(b) if so, the salient features thereof; and

(c) if not, when the new policy is likely to be announced?

THE MINISTER OF URBAN DEVELOPMENT (SHRI MURASOLI MARAN): (a) to (c). The new National Housing Policy is yet to be finalised. A draft has been prepared which has been discussed with experts and organisations concerned at regional conferences held recently in Bombay, Madras, Calcutta and Delhi. Views of the State Governments are also being ascertained. The document will be placed before the Parliament as soon as it is ready.

Job Reservation for Handicapped

424. SHRI P. NARSA REDDY: Will the Minister of WELFARE be pleased to state:

(a) whether any percentage of job reservation are proposed to be introduced by Government for handicapped in private sector; and

(b) if so, the details thereof?

THE MINISTER OF LABOUR AND WELFARE (SHRI RAM VILAS PASWAN): (a) and (b). Matter is under examination.

Proposals to the Planning Commission for Food Processing

425. SHRI P. NARSA REDDY: Will the Minister of FOOD PROCESSING INDUSTRIES be pleased to state:

(a) whether his Ministry had proposed certain schemes to the Planning Commission for food processing;

(b) if so, whether Planning Commission